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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

....

NEW DELHI: THE 30th June, 1979.

NOTIFICATION
INCOME TAX

No.2904(F.No.404/132/TRO-Pune/79-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue No.2098(F.No.404/83/77-ITCC) dated 22.1.78 namely; in the said Notification for the words and letters "Shri D.S.Rawal and Smt. Geetha V.Subramanian" the words and letters "Shri D.S.Rawal" shall be substituted.

Sd/-

(H.VENKATARAMAN)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

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